

farmers during the last year have got that much of profit, the interest on his investment and other liabilities that he had to incur during the farming period of the crop?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) and (b). With a view to evolve a balanced and integrated price structure in the perspective of the overall needs of the economy and with due regard to the interests of the producer and the consumer, the Commission for Agricultural Costs and Prices while recommending the level of procurement/minimum support price takes into account not only a comprehensive overview of the entire structure of the economy of a particular commodity but also a number of important factors including cost of production. The price fixed cover not only cost of production but also provide a reasonable margin of profit to give incentive to farmers for investment and adoption of improved technology. No fixed margin of profit as such is included in the prices fixed in respect of different crops. The cost of production covers not only all paid-out costs but also imputed value of owned assets including land and family labour for which the farmers do not incur cash expenses.

#### **Projects Submitted by Orissa Under RLEGP**

7217. SHRI BRAJAMOHAN MOHANTY: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the projects submitted by the Government of Orissa under R.L.E.G.P. which are awaiting clearance;

(b) whether any priority is given in clearing such projects received from the backward States; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) All projects received from the Government of Orissa under RLEGP till the end of the year 1988-89 have either been approved or rejected. As such, there is no project which is pending or awaiting clearance of the Central Government.

(b) and (c). Efforts were made to clear the projects received from the States within the shortest possible time if they were complete in all respects. Difficulties came up if the projects were either incomplete or the States submitted the projects exceeding the ceiling limits prescribed by the Government of India. Under the new programme of Jawahar Rozgar Yojana, which is the successor programme of the RLEGP and the erstwhile NREP, the powers to select works and to execute them have been delegated to village Panchayats on technical clearance by Panchayat Samitis. No project, therefore, is now required to come up for approval either to the Central Government or to the State Government.

[Translation]

#### **Navodaya and Kendriya Vidyalayas in U.P.**

7218. SHRI AKHTAR HASAN:  
SHRI HARISH RAWAT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Navodaya and Kendriya Vidyalayas opened so far in Uttar Pradesh with locations thereof;

(b) the names of the places where such